

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 68 OF 2017**  
**APPEAL NO. 69 OF 2017**  
**AND**  
**APPEAL NO. 78 OF 2017**

**Dated : 13<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 68 OF 2017**  
**and**  
**APPEAL NO. 69 OF 2017**

**In the matter of:**

**Indian Wind Power Association**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-1

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2

Mr. M. G. Ramachandran  
Mr. Shubham Arya for R-2  
(for A. No. 69 of 2017)

**APPEAL NO. 78 OF 2017**

**In the matter of:**

**Indian Wind Energy Association**

**Vs.**

**.... Appellant(s)**

**Gujarat Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-1

**ORDER**

As agreed by learned counsel for the parties, list this batch of appeals for hearing on **18-1-2019**.

**(S.D. Dubey)**  
**Technical Member**

*tpd/js*

**(Justice Manjula Chellur)**  
**Chairperson**